

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
STARRED QUESTION NO. *183
TO BE ANSWERED ON 02.08.2021

EDUCATION TO TRIBAL CHILDREN

*183. SHRI HEMANT TUKARAM GODSE:
SHRI A.K.P. CHINRAJ:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is committed to provide best quality education to tribal children in their environment and if so, the details thereof;
- (b) whether the Government has set a deadline of 2022 to start 700 more Eklavya Model Residential Schools across the country and if so, the details thereof;
- (c) the total number of such schools sanctioned and the total number of those functional in the country, till date;
- (d) whether the Government is considering to set up Eklavya Model Residential School in Kolli Hills of Namakkal District in Tamil Nadu;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) whether there is any population criteria for the said scheme and if so, the details thereof?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

- (a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. *183 FOR ANSWER ON 02.08.2021, RAISED BY SHRI HEMANT TUKARAM GODSE AND SHRI A.K.P. CHINRAJ REGARDING 'EDUCATION TO TRIBAL CHILDREN':

(a) to (c) In order to provide quality education to tribal students in their own environment, a separate Central Sector Scheme was approved in 2018 to improve the geographical outreach of Eklavya Model Residential School (EMRS) to every block with more than 50% ST population and at least 20,000 tribal persons as per census 2011. Prior to 2018, 288 EMRSs had been sanctioned under Article 275(1) of Constitution, where grants are given to States by Ministry of Tribal Affairs. Under the revamped scheme, 452 blocks have been identified for establishment of EMRS schools. A total of 740 EMRSs (288+ 452) would get sanctioned by 2022, subject to the provision of suitable land by the States/UTs.

As on date, 632 EMRSs have been sanctioned, which include 288 under the old scheme and 344 in the new scheme. These schools are envisaged to be brought at par with Navodaya Vidyalayas and to have special facilities for preserving local art and culture besides providing training in sports and skill development. National Education Society for Tribal Students (NESTS) as an autonomous body under the Ministry has been set up to provide overall support and policy directions to the schools in order to bring uniformity in the administration of the schools. The State/UT EMRS Societies at the State/UT level have been set up for day-to-day management of the schools. There are total 367 functional EMRSs across the country with around 85,232 students currently enrolled. State/UT wise details of EMRSs sanctioned and functional is attached at **Annexure**.

(d) & (e) Ministry has already sanctioned one Eklavya Model Residential School during 2016-17 at Sengarai Village in Kolli Hills of Namakkal District in Tamil Nadu. The school is functional as reported by the State Government.

(f) As per the existing norms, there is a target to sanction an EMRS in every block with more than 50% ST population and at least 20,000 tribal persons (as per 2011 census data) by 2022 provided suitable land is made available by the State /UT Government.

Annexure as referred to in part (a) to (c) of reply to Lok Sabha Starred Question No.*183 for answer on 02.08.2021, raised by Shri Hemant Tukaram Godse and Shri A.K.P. Chinraj regarding 'Education to Tribal Children'.

State/UT wise EMRSs sanctioned and functional:

Sl. No	State / UT	Total EMRS Sanctioned	Functional EMRS
1	Andhra Pradesh	28	26
2	Arunachal Pradesh	10	2
3	Assam	10	1
4	Bihar	3	0
5	Chhattisgarh	71	71
6	Dadra & Nagar Haveli and Daman & Diu	1	1
7	Gujarat	35	35
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	0
10	Jharkhand	83	13
11	Karnataka	12	12
12	Kerala	4	2
13	Ladakh	3	0
14	Madhya Pradesh	67	63
15	Maharashtra	32	25
16	Manipur	21	3
17	Meghalaya	15	0
18	Mizoram	17	6
19	Nagaland	22	3
20	Odisha	88	27
21	Rajasthan	30	21
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	20	5
26	Uttar Pradesh	4	2
27	Uttarakhand	3	3
28	West Bengal	8	7
	Grand Total	632	367
